

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-07-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/242/IB/2018
PETITION NUMBER : CP/658/IB/2017
NAME OF THE PETITIONER(S) : KAMACHI INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : LANDMARK HOUSING PROJECTS CHENNAI P.LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1. V.M. KARTHICK
(Representing Counsel)

Counsel for Operational
Creditor

V.M. KARTHICK

ORDER

Counsel for Petitioner/Operational Creditor present. Counsel for Respondent/Corporate Debtor absent. Counsel for Petitioner is directed to file proof of service of notice to the respondent for their appearance. If the notice is not served to the respondent, the counsel for petitioner is directed to send fresh private notice to the respondent for their appearance. Time is enlarged for hearing further submissions. **Put up on 14.08:2018.**

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)